

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 266/2000

DATE OF ORDER: 21.3.2003

Rakesh Mittal son of Shri Virdhi Chand Gupta aged about 36 years resident of Mayur Colony, Near New Post Office, Kota Jun. Kota. At present posted as Jr. Engineer Gr. II, Under Sr. Section Engineer (TRD), WR, Kota.

.....Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. The Divisional Railway Manager, Western Railway, Kota Division, Kota.
3. Shri Mukesh Galav, Jr. Engineer Gr. III, under Sr. Section Engineer (TRD), Western Railway, Kota.
4. Shri Rajendra Prasad Sharma, E.L.F. Gr. II, under Sr. Section Engineer (TRD), Western Railway, Bharatpur.

.....Respondents.

None present for either side.

CORAM:

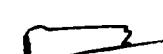
Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

It is seen from the record that none appeared on behalf of the applicant on 18.2.2003 and 4.3.2003. Today also, none has appeared on behalf of the applicant. As seen from order sheet dated 4.3.2003, it was specifically ordered that no adjournment shall be granted. It appears that applicant has lost interest in pursuing this OA. Accordingly this OA is dismissed for non prosecution.

  
(M.L. CHAUHAN)  
MEMBER (J)

  
(H.O. GUPTA)  
MEMBER (A)